

M.P. No. 559/95
For extension
of time heard
on 11.8.95
2/3

Date - 11-8-95

None for the applicant. M.R.K.
Shetty for respondents.
Time to implement judgment
is extended upto 30-9-95
M.P. No 559/95 disposed of.

15/10

(P.P. Srivastava)
M(A)

(M. Deshpande)
VC

11/8/95
order/Judgment despatched
to Applicant/Respondent(s)
on 30/8

Dated: 9.10.95

Shri S.P. Saxena for the
applicant.

2. Issue notice to the respondents
to file reply to C.P. No. 128/95.
3. List the case on 4.12.95.

C.P. No. 128/95
heard by order
on 9.10.95
2/1919

(P.P. SRIVASTAVA)
M (A)

(B.S. HEGDE)
M (J)

ep Notices issued to
Applicant/Respondents on
24.11.95
Jal 16/11

Reply of Respondent to
C.P. No. 128/95 recd.
on 29.11.95

1/12-95